

"A"

APPELLATE TRIBUNAL FOR ELECTRICITY
JUDGES ROSTER
w.e.f.
14th August, 2018

S.No.	Bench	Assignment
1.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri I.J. Kapoor , Technical Member – Electricity.	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I except part heard/further hearing matters. [MONDAY TO THURSDAY] [11.00 A.M. to 01.30 P.M.]
2.	Hon'ble Smt. Justice Manjula Chellur , the Chairperson AND Hon'ble Shri B.N. Talukdar , Technical Member – Petroleum & Natural Gas.	All matters in connection with the Petroleum Act assigned to Court-I . [ONLY ON FRIDAY] [11 A.M. to 04.30 P.M.]
1.	Hon'ble Shri I.J. Kapoor , Technical Member – Electricity. AND Hon'ble Shri Justice N.K. Patil .	All part-heard/further hearing matters in connection with the Electricity Act and the Energy Conservation Act being heard by this Bench in Court-I. These matters will be henceforth listed before Court-II . [MONDAY TO THURSDAY] [02.30 P.M. to 04.30 P.M.]
3.	Hon'ble Shri Justice N.K. Patil AND Hon'ble Shri S.D. Dubey , Technical Member – Electricity.	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II . [MONDAY TO FRIDAY] [11 A.M. to 01.30 P.M.]

*Priority will be given to the Supreme Court expedited matters and matters of the years 2014, 2015 and 2016.

13th August, 2018.


[A.J. Nair]
Dy. Registrar